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महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ३, अंक ४८ (२)]

गुरुवार, डिसेंबर २२, २०११/पौष १, शके १९३३

[पृष्ठे ७, किंमत : रुपये १४.००

असाधारण क्रमांक १२०

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the constitution of India, the following translation in English of the Maharashtra Appropriation (Excess Expenditure) Act, 2011 (Mah. Act No. XXXV of 2011), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

H. B. PATEL,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXXV OF 2011.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 22nd December, 2011)

An Act to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2003, in excess of the amounts granted for those services and for that year.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2003, in excess of the amounts granted for those services and for that year ; it is hereby enacted in the Sixty-second Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation (Excess Expenditure) Act, 2011. Short title.

Issue of
Rs. 25,41,69,
66, 547 out
of the
Consolidated
Fund of the
State to
meet certain
excess
expenditure
for the year
2002-2003.

2. From and out of the Consolidated Fund of the State, the sums specified in column (4) of the Schedule hereto annexed amounting in the aggregate to the sum of two thousand five hundred forty one crores, sixty nine lakhs, sixty six thousand and five hundred forty seven rupees shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the several charges in respect of the services and purposes specified in column (2) of the Schedule during the financial year ended on the 31st day of March 2003, in excess of the amounts granted for those services and purposes for that financial year.

Appropriation.

3. The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of the State under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the thirty-first day of March 2003.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding --		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-4	Secretariat and Miscellaneous General Services.	2052, Secretariate-General Services 2059, Public Works 2070, Other Administrative Services 2075, Miscellaneous General Services		48,581	48,581
A-5	Social Services	2205, Art and Culture 2216, Housing 2235, Social Security and Welfare 2250, Other Social Services 2251, Secretariat-Social Services		10,20,824	10,20,824
Total-General Administration Department				10,69,405	10,69,405
Home Department					
B-1	Police Administration	2014, Administration of Justice 2055, Police 2070, Other Administrative Services		28,23,332	28,23,332
B-3	Transport Administration	2041, Taxes on Vehicles 3055, Road Transport 3056, Inland Water Transport		12,023	12,023
Total-Home Department				28,35,355	28,35,355

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
Revenue and Forests Department						
C-3	Interest Payment.	2049, Interest Payment			16,42,877	16,42,877
C-5	Other Social Services	2216, Housing 2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare 2250, Other Social Services			6,46,720	6,46,720
C-9	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		49,770		49,770
Total-Revenue and Forests Department . .				49,770	22,89,597	23,39,367
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.						
D-4	Dairy Development..	2404, Dairy Development			1,09,25,320	1,09,25,320
Total-Agriculture, Animal Husbandry, Dairy Development . . and Fisheries Department.					1,09,25,320	1,09,25,320
Public Works Department						
H-1	Interest Payment.	2049, Interest Payment			329	329
H-3	Housing.	2216, Housing		17,84,68,240		17,84,68,240
H-5	Roads and Bridges.	3054, Roads and Bridges			2,67,30,000	2,67,30,000
Total-Public Works Department . .				17,84,68,240	2,67,30,329	20,51,98,569

Water Resources Department

(Irrigation Department)

I-1	Irrigation, Power and Other Economic Services	{ <ul style="list-style-type: none"> 2402, Soil and Water Conservation 2701, Major and Medium Irrigation 2702, Minor Irrigation 2705, Command Area Development 2711, Flood Control and Drainage 2801, Power 3402, Space Research }	10,83,88,83,494	..	10,83,88,83,494
Total-Water Resources Department ..			10,83,88,83,494	..	10,83,88,83,494

Rural Development and Water Conservation Department

L-1	Interest Payment.	2049, Interest Payment	1,82,42,21,681	..	1,82,42,21,681
Total-Rural Development and Water Conservation Department ..			1,82,42,21,681	..	1,82,42,21,681

Planning Department

O-1	District Administration.	2053, District Administration	3,42,165	..	3,42,165
O-2	Rural Employment	{ <ul style="list-style-type: none"> 2505, Rural Employment 2515, Other Rural Development Programmes 2551, Hill Areas }	39,05,45,322	..	39,05,45,322
Total-Planning Department ..			39,08,87,487	..	39,08,87,487

Medical Education and Drugs Department

S-1	Medical and Public Health.	2210, Medical and Public Health	1,37,28,921	..	1,37,28,921
Total-Medical Education and Drugs Department ..			1,37,28,921	..	1,37,28,921

Co-operation, Marketing and Textiles Department

(Co-operation and Textiles Department)

V-2	Labour and Employment	2230, Labour and Employment	35,916	..	35,916
Total-Co-operation, Marketing and Textiles Department ..			35,916	..	35,916

SCHEDULE—contd.

(1)	(2)	(3)	(4)
			Rs. Rs. Rs.
Water Supply and Sanitation Department			
Y-1	Interest Payment.	2049, Interest Payment	2,18,70,639 2,18,70,639
Y-3	Minor Irrigation.	2702, Minor Irrigation	43,18,587 43,18,587
Y-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	8,828 8,828
Total-Water Supply and Sanitation Department . . .			43,27,415 2,18,70,639 2,61,98,054
Total-A-Expenditure on Revenue Account . . .			11,42,63,81,243 1,88,99,42,326 13,31,63,23,569
B-EXPENDITURE ON CAPITAL ACCOUNT			
Home Department			
B-10	Loans for Housing.	6216, Loans for Housing	5,81,03,361 5,81,03,361
Total-Home Department . . .			5,81,03,361 5,81,03,361
Revenue and Forests Department			
C-10	Capital Expenditure on Other Administrative Services and on Social Services	4070, Capital Outlay on Other Administrative Services.	
		4217, Capital Outlay on Urban Development	
		4235, Capital Outlay on Social Security and Welfare.	74,36,926 74,36,926
		6235, Loans for Social Security and Welfare	
		6245, Loans for Relief on Account of Natural Calamities.	
Total-Revenue and Forests Department . . .			74,36,926 74,36,926

Urban Development Department

F-5	Capital Expenditure on Social Services	4217, Capital Outlay on Urban Development	}	1,03,88,223	1,03,88,223
		5475, Capital Outlay on Other General Economic Services.			
		6217, Loans for Urban Development			
Total-Urban Development Department . .				1,03,88,223	1,03,88,223

Finance Department

G-8	Public Debt and Inter-State Settlement	6003, Internal Debt of the State Government	}	9,90,10,75,529	9,90,10,75,529
		6004, Loans and Advances from the Central Government.			
		7810, Inter-State Settlement			
Total-Finance Department . .				9,90,10,75,529	9,90,10,75,529

Food, Civil Supplies and Consumer Protection Department

M-3	Capital Outlay on Food, Storage and Warehousing.	4408, Capital Outlay on Food, Storage and Warehousing.	2,12,36,38,939	2,12,36,38,939
Total-Food, Civil Supplies and Consumer Protection Department.			2,12,36,38,939	2,12,36,38,939
Total-B-Expenditure on Capital Account . .			2,18,17,42,300	9,91,89,00,678
Grand Total . .			13,60,81,23,543	11,80,88,43,004
				25,41,69,66,547

